

(c) total amount spent so far for rural electrification in the country; and

(d) how many small-scale industrial units have come up in rural areas under the above schemes?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The Rural Electrification Corporation has sanctioned so far 1567 schemes for rural electrification in the country.

(b) The schemes envisage extension of electricity to 1,00,298 new villages and more intensive electrification of 21,495 already electrified villages.

(c) The Rural Electrification Corporation upto 15th June 1977 disbursed loans amounting to Rs. 404.28 crores for rural electrification in the country.

(d) 20,699 small industrial units have been provided with electricity upto 31-12-1976, under the schemes sanctioned by the Rural Electrification Corporation Ltd.

निजी सचिवों वैयक्तिक सहायकों ग्राशुलिपिकों की नियुक्तियाँ

1341. श्री ब्रज भूषण तिवारी :
गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकारी नौकरी में निजी सचिवों, वैयक्तिक सहायकों वरिष्ठ ग्राशुलिपिकों और कनिष्ठ ग्राशुलिपिकों के रूप में नियुक्ति के लिए अंग्रेजी और हिन्दी भाषा के बीच कोई अनुपात निश्चित करने का सरकार का विचार है ; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

गृह मंत्री (श्री चरण सिंह) : (क) केन्द्रीय सचिवालय ग्राशुलिपिक सेवा के सम्बन्ध में ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।

(ख) प्रश्न नहीं उठता ।

Alokudyog Cement Factory

1342. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have sanctioned a huge amount of money for Alokudyog cement factory which was running at a loss; and

(b) if so, the reasons and amount thereof?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VARMA): (a) and (b). No, Sir. The Central Government has merely agreed to M/s. Jaipur Udyog Ltd. clearing the cement produced by it during the first year of its operation after the date of restart of production without payment of excise duty. The amount of duty so deferred is repayable in five equal instalments together with interest thereon.

Working of D.E.S.U.

1343. **SHRI SUSHIL KUMAR DHARA:** Will the Minister of ENERGY be pleased to state:

(a) whether the D.E.S.U. authorities could not foresee the break down of generating plants at Badarpur in Delhi and shortage of supplies from Bhakra Dam which resulted in shedding of power supplies and prohibiting the use of airconditioners and coolers etc. when the temperature had gone very high;

(b) whether alternate or stand-by arrangements are not made by the D.E.S.U. to meet such contingency;

(c) steps to reform the working of D.E.S.U.; and

(d) action being taken against the defaulting authorities?